



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|---|--|
| ORDERS | | | | |
| 1 | WP(C)/1391/2014 | MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS | MR. M H LASKAR MS. B DAS | MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT. |
| 2 | WP(C)/3344/2016 | MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS | MR.P SARMAH MR.D DAS | MR.H BURAGOHAIN SC, PWD ROADS |
| 3 | WITH WP(C)/395/2016 | MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS | MR.P SARMAH MR.D DAS | MR.H BURAGOHAIN SC, PWD (ROADS) |
| 4 | MFA/79/2017 | ORIENTAL INSURANCE CO. LTD. Versus MIRA RABHA and 3 ORS. | MS.R D MOZUMDAR | MR.I H SAIKIA R-1 MR.K KALITA(R-1) MS.S KANUNGOE(R-1) |
| 5 | MFA/151/2019 | ORIENTAL INSURANCE CO. LTD. Versus MUSTT. MARJINA KHATUN and 6 ORS | MS. N MODI MR. S DUTTA MR. C SHARMA | MR. R S CHAUHAN |
| 6 | I.A.(Civil)/204/2021 in MFA/37/2013 | DHANESH DAS AND 2 ORS. Versus BALEN DAS AND 18 ORS. | MR.S K SAHARIA MR D C NATH | |
| 7 | Tr.P.(C)./3/2022 | SMTI RUBI DEVI Versus HIRESWAS DAS | MR. P SAIKIA (LEGAL AID COUNSEL) | |

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|----|---------------------------------|--|---|---|
| 8 | MFA/32/2022 | THE ORIENTAL INSURANCE COMPANY LTD Versus SRI BIDHAN BASUMATARY and ANR | MR SISHIR DUTTA MS. J BORO MS M CHOUDHURY MS M DAS MRS. P M DUTTA | MR M DEKA MR S HOQUE FOR CAVEATOR |
| 9 | WP(C)/5530/2022 | SUKHENDU PAUL Versus THE UNION OF INDIA AND 6 ORS | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY | MR. C K S BARUAH SC, RAILWAY MR. ANIX SINGH, SC, IRCTC |
| 10 | WP(C)/1251/2023 | RATAN SINGH Versus THE STATE OF ASSAM AND 8 ORS | MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS D MAHANTA | SC, ELEM. EDU MR S M T CHISTIE, SC, DEPARTMENT OF SCHOOL (SECONDARY) EDUCATION, ASSAM, (R- 3,4 & 5) MR. P P DUTTA (R-6) MR. D CHAKRABARTY (r- 8,9) MS M CHAKRAVARTY (R- 8,9) MS P SARMA (R-6) MR P K BORA, SC, DEPARTMENT OF SCHOOL (ELEMENTARY), ASSAM, (R -1 & 2) MS. P P DAS (R-6) SC, SEC. EDU. |
| 11 | WP(C)/3316/2023 | PH MANIDHON SINGHA , MAJOR (RETD) Versus THE STATE OF ASSAM AND 6 ORS | MR. D CHAKRABARTY MS D.CHAKRABARTY | SC, ELEM. EDU GA, ASSAM MR. M P SARMA (r-7) MR A CHAKRABORTY (r-7) MR A CHETIA (r-7) SC, SEC. EDU. |
| 12 | WP(C)/6004/2023 | SMT. SHIBANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS | DR G J SHARMA MR S NATH MR C M KIKON | GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH AND F W SC, FINANCE |
| 13 | WP(C)/1920/2024 | UNION OF INDIA AND 3 ORS. Versus NO. 4359153Y EX NAIK (TS) D ADANI | MR. B CHAKRAVARTY DY.S.G.I. | |

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LEAVE NOTE OF ADVOCATES FOR 02/08/2024

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|-----|------------------|------------|----|------------|
| 1) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 2) | MR D TALUKDAR | 27-06-2024 | To | 03-08-2024 |
| 3) | MR. O P BHATI | 28-06-2024 | To | 04-08-2024 |
| 4) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 5) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 6) | MR. S B PRASAD | 22-07-2024 | To | 02-08-2024 |
| 7) | MS. T GOSWAMI | 22-07-2024 | To | 02-08-2024 |
| 8) | MR. A CHAUDHURY | 20-07-2024 | To | 04-08-2024 |
| 9) | MR. B BARMAN | 28-07-2024 | To | 08-08-2024 |
| 10) | MS. P DUTTA | 23-07-2024 | To | 02-08-2024 |
| 11) | MR. N BARUAH | 23-07-2024 | To | 02-08-2024 |
| 12) | MS B R A SULTANA | 26-07-2024 | To | 15-08-2024 |
| 13) | MR P C R MEDHI | 24-07-2024 | To | 02-08-2024 |
| 14) | MR A R MEDHI | 24-07-2024 | To | 02-08-2024 |
| 15) | L K BORAH | 24-07-2024 | To | 03-08-2024 |
| 16) | MR S BORTHAKUR | 24-07-2024 | To | 10-08-2024 |
| 17) | MR M HALOI | 31-07-2024 | To | 05-08-2024 |

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|-----|---------------------|------------|----|------------|
| 18) | MR. A SARMA | 26-07-2024 | To | 05-08-2024 |
| 19) | MR. DITUL DAS | 29-07-2024 | To | 02-08-2024 |
| 20) | MR. D SAIKIA | 29-07-2024 | To | 02-08-2024 |
| 21) | MR D C K HAZARIKA | 29-07-2024 | To | 03-08-2024 |
| 22) | MR. N N B CHOUDHURY | 31-07-2024 | To | 05-08-2024 |
| 23) | MR. S SINHA | 01-08-2024 | To | 09-08-2024 |
| 24) | MR A W AMAN | 02-08-2024 | To | 02-08-2024 |
| 25) | MR. V K CHOPRA | 14-08-2024 | To | 16-08-2024 |
| 26) | MR. R C DAS | 01-08-2024 | To | 16-08-2024 |